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Pappu Vs State Of Uttar Pradesh And Another

Criminal Revision No. 431 Of 2001

Court: Allahabad High Court

Date of Decision: July 24, 2019

Acts Referred:

Evidence Act, 1872 â€" Section 134

Hon'ble Judges: Virendra Kumar Srivastava, J

Bench: Single Bench

Advocate: R.S. Singh, Anand Kumar Pandey, Kamini Pandey (Dubey), R.B. Singh, Vinay

Khare

Final Decision: Dismissed

Judgement